### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 4782 TO BE ANSWERED ON 15.12.2016

#### DELAYS IN PAYMENT OF WAGES UNDER MGNREGS

### 4782. SHRI PRATAPRAO JADHAV: SHRI LAXMAN GILUWA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed any time limit for the payment of wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) the number of workers who have not been paid payment of wages even after three months of the work done, State/ UT-wise; and
- (d) the steps being taken by the Union Government for the payment of wages to those workers who have not been paid wages for the work done by them?

## ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (b): Para 29(1) of Schedule I of Mahatma Gandhi NREGA stipulates that the payment of wages are to be made within fifteen days from the date of closure of the muster roll.
- (c): State/UT-wise details of delayed transactions for more than 90 days under Mahatma Gandhi NREGA during the current FY 2016-17 are given in **Annexure.**
- (d): The following efforts have been made by Government to reduce the delays in payment of wages to the MGNREGA workers:
  - The Ministry has introduced e-FMS system. Under this system, the expenditure is done by making e-Payments towards wage, material and administrative expenses.
  - The Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT for direct payment of wages into workers account during current FY.
  - The Government has started making the e-Payment through PFMS
  - Dashboard to monitor pending FTOs at various levels.
  - SMS alert are being pushed to field functionaries like GRS, Technical Assistant, Programme Officer, Digital Signatories etc. to enable the State Govt. in tracking the delays happening in each sub process till the time of generation of Fund Transfer Order (FTO).

# Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 4782 dated 15.12.2016.

SI .No	States	Transactions with
		more than 90 days
		delay
1	ANDHRA PRADESH	32982
2	ARUNACHAL PRADESH	33063
3	ASSAM	66998
4	BIHAR	305207
5	CHHATTISGARH	2537856
6	GOA	24
7	GUJARAT	79962
8	HARYANA	12548
9	HIMACHAL PRADESH	9196
10	JAMMU AND KASHMIR	16924
11	JHARKHAND	90078
12	KARNATAKA	553871
13	KERALA	2450
14	MADHYA PRADESH	261507
15	MAHARASHTRA	242678
16	MANIPUR	3212
17	MEGHALAYA	64866
18	MIZORAM	72466
19	NAGALAND	437310
20	ODISHA	342223
21	PUNJAB	31987
22	RAJASTHAN	87077
23	SIKKIM	2117
24	TAMIL NADU	6607837
25	TELANGANA	70292
26	TRIPURA	11057
27	UTTAR PRADESH	779158
28	UTTARAKHAND	13950
29	WEST BENGAL	2152643
30	ANDAMAN AND NICOBAR	0
33	LAKSHADWEEP	0
34	PUDUCHERRY	2322
	Total	14923861